

File No.22/3/2022-Admn./Sub-Committee -378/22  
**APPELLATE TRIBUNAL FOR ELECTRICITY**  
**Ministry of Power**

**Core-5, Ground Floor,  
SCOPE Complex, Lodhi Road,  
New Delhi - 110 003**

**Dated : 10<sup>th</sup> June, 2022**

**OFFICE ORDER**

Hon'ble Technical Member (P&NG) & Chairman, E-Committee is pleased to constitute a Sub-Committee of E-Committee consisting of the following members :-

- |      |                         |   |        |
|------|-------------------------|---|--------|
| (i)  | Deputy Registrar, APTEL | - | Head   |
| (ii) | Director (Admn.)        | - | Member |

2. Till the appointment of Deputy Registrar, Registrar, APTEL will be the Head of the Sub-Committee.



**( Kapil Kr. Sharma )**  
Admn-Cum-Accounts Officer

**Copy to :-**

1. PS to Hon'ble Chairperson, APTEL
2. PS to Hon'ble Technical Member (P&NG), APTEL
3. PPS to Hon'ble Technical Member (SKS), APTEL
4. PPS to Registrar, APTEL.
5. Director (Admn.), APTEL
6. Shri Manish Kumar Upadhyay, M/s Vehocis Systems Pvt. Ltd. is directed to upload the order on the Website of APTEL.
7. Guard File.